

ITEM NO.25

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

[Arising out of impugned final judgment and order dated 12-04-2016 in SAD No. 202/2012 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 25059/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24941/2016 (XI)

SLP(C) No. 25137/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24893/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24930/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24916/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24933/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24902/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24929/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25054/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24945/2016 (XI)

(IA No. 1/2016 - EXEMPTION FROM FILING O.T.)

Date : 18-12-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Chandrika Prasad Mishra, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. There shall be stay of the order(s) impugned in the meanwhile.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)